

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/522(KB)2018  
IA(I.B.C)/785(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS SILVERTON SPINNERS LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Vedika Sureka, Adv. ] for the Liquidator  
Mr. P. Mukherjee, Liquidator in person

**ORDER**

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/785(KB)2024:**
  - a. This is an application for placing on record the Progress Report which is placed at page 10 onwards and this application is supported by an affidavit at page 8 onwards.
  - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/785(KB)2024 is allowed and disposed of.**
3. List this matter on **12.06.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**